

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/10383/2025 BLAPL/3844/2025	SAMUEL CYRIL LAKRA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	JHIRPANI P.S. /180 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0001302/2024
2	D-BLAPL/10385/2025 BLAPL/3845/2025	AJAYA BEHERA VS STATE OF ODISHA	PRINCEPEE RAY VS	KRUSHNA PRASAD /283 /2024 J.M.F.C.,PURI(Puri) GR/0000792/2024
3	D-BLAPL/10386/2025 BLAPL/3846/2025	SAMUEL CYRILL LAKRA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	JHIRPANI P.S. /181 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0001303/2024
4	D-BLAPL/10390/2025 BLAPL/3847/2025	SAMBHU @ SAMBHUA @ SANGRAM BHOI VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	CUTTACK SADAR /446 /2023 1ST A.D.J., CUTTACK(Cuttack) ST/0000124/2024
5	D-BLAPL/10544/2025 BLAPL/3848/2025	AKASH @ BHOLA PRADHAN VS STATE OF ODISHA	BISWORANJAN SWAIN VS	SECTOR-3 /289 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0003522/2024
6	D-BLAPL/10053/2025 BLAPL/3849/2025	SARAT KUMAR DEY @ KALIA VS STATE OF ODISHA	DUSHMANTA SAHOO VS	MOHANA /120 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000082/2023
7	D-BLAPL/10555/2025 BLAPL/3850/2025	DEBENDRA KUMAR JENA VS STATE OF ODISHA	MAHES DAS VS	KHANDAGIRI P.S. /24 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000058/2025
8	D-BLAPL/10493/2025 BLAPL/3851/2025	SAMUEL CYRIL LAKRA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-15 /183 /2024 ADDL.C.J.M.,ROURKELA(Sundargarh) GR/0003361/2024
9	D-BLAPL/10581/2025 BLAPL/3852/2025	AMOL MURALIDHAR RAHINJ VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR 2(A)CC/0000014/2025
10	D-BLAPL/10241/2025 BLAPL/3853/2025	RUPESWAR @ RUPESH GAHIR VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	SINAPALI /406 /2024 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000054/2024
11	D-BLAPL/10582/2025 BLAPL/3854/2025	TARUN NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR 2(A)CC/0000014/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/8058/2025 BLAPL/3855/2025	CHAITANYA SA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	LACHHIPUR /7 /2023 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/000002/2023
13	D-BLAPL/10113/2025 BLAPL/3856/2025	PINKY MEHER @ SAKUNTALA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR TOWN /118 /2024 1ST A.D.J., SAMBALPUR(Sambalpur) TR/000044/2024
14	D-BLAPL/8129/2025 BLAPL/3857/2025	RAJESH BEHERA VS STATE OF ODISHA	DURGA PRASAD PATTNAIK VS	BOLANGIR TOWN /115 /2025 DISTRICT & SESSIONS JUDGE,BOLANGIR Spl/000005/2025
15	D-BLAPL/10583/2025 BLAPL/3858/2025	PATU @ RAJENDRA HANSDA @ HANSDAH VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	CHANDAKA P.S. /221 /2024 DISTRICT & SESIONS JUDGE,BHUBANESHWAR CT/0000221/2024
16	D-BLAPL/9418/2025 BLAPL/3859/2025	SK. JAMIL VS STATE OF ODISHA	BIRANCHI NARAYAN RAY VS	SAHID NAGAR P.S. /59 /2020 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/000094/2020
17	D-BLAPL/10054/2025 BLAPL/3860/2025	JATIN BEDSETH VS STATE OF ODISHA	DUSHMANTA SAHOO VS	PHIRINGIA /98 /2023 A.D.J,PHULBANI(Kandhamal) ST/000076/2023
18	D-BLAPL/9905/2025 BLAPL/3861/2025	T. LAXMAN REDDY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /295 /2024 A.D.J.,KHALLIKOTE(Ganjam) ST/000056/2024
19	D-BLAPL/10512/2025 BLAPL/3862/2025	SURESH SINGH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,BHAWANIPATNA(Kalapatna) 2(A)CC/000020/2024
20	D-BLAPL/10537/2025 BLAPL/3863/2025	SUBHADARSHI MOHAPATRA @ LONU VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	SATYABADI /58 /2025 J.M.F.C. (II), PURI(Puri) GR/0000134/2025
21	D-BLAPL/9965/2025 BLAPL/3864/2025	HADIBANDHU JENA @ HADIA @ SONU VS STATE OF ODISHA	NALINI KANTA SAHOO VS	BEGUNIA P.S. /191 /2013 A.D.J.,BHUBANESHWAR(Khordha) TR/000081/2013
22	D-BLAPL/10584/2025 BLAPL/3865/2025	AJAYA JAGAN BERAD @ AJAY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR 2(A)CC/000014/2025
23	D-BLAPL/10382/2025	SAMUEL CYRIL LAKRA	SOUMYA RANJAN DAS	BANDOMUNDA /256 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/3866/2025	VS STATE OF ODISHA	VS	J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0001333/2024
24	D-BLAPL/10603/2025 BLAPL/3867/2025	SAGAR MULI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAIDYANATHPUR /279 /2020 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR Spl/0000047/2020
25	D-BLAPL/10514/2025 BLAPL/3868/2025	BIJAY XALXO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	KUTRA /170 /2023 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000822/2023
26	D-BLAPL/10546/2025 BLAPL/3869/2025	NRUSINGHA CHANDRA BARIK @ KARTIK VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	SIMULIA /58 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000239/2025
27	D-BLAPL/10606/2025 BLAPL/3870/2025	JITENDRA NAHAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamar) 2(A)CC/0000015/2025
28	D-BLAPL/10041/2025 BLAPL/3871/2025	SOURAV MAHANANDA @ PANDA VS STATE OF ODISHA	PRASANNA KUMAR NEGI VS	DEOGAON /29 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0000176/2025
29	D-BLAPL/10579/2025 BLAPL/3872/2025	PITARA NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR 2(A)CC/0000014/2025
30	D-BLAPL/10094/2025 BLAPL/3873/2025	PAPU NAYAK @ GENDU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /437 /2023 ASST. SESSIONS JUDGE,KODALA(Ganja) ST/0000015/2024
31	D-BLAPL/10255/2025 BLAPL/3874/2025	SUDAM @ INDRAMANI SAHU VS STATE OF ODISHA	RAJKISHOR MISHRA VS	LOISINGHA(BOLANGIR) /79 /2021 A.D.J.,BOLANGIR(Balangir) SC/0000079/2021
32	D-BLAPL/10615/2025 BLAPL/3875/2025	BANAMALI MEHER VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	RAIRAKHOL /93 /2023 ADDL.SESSIONS JUDGE CUM SPL JUDGE ST/0000057/2023
33	D-BLAPL/10616/2025 BLAPL/3876/2025	RAHUL PATRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	PIPLI /119 /2025 J.M.F.C.,PIPLI(Puri) GR/0000184/2025
34	D-BLAPL/10618/2025 BLAPL/3877/2025	PRASANT KHARA @ PRASANTA VS	JUGALA KISHORE PANDA VS	MALKANGIRI /145 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/10564/2025 BLAPL/3878/2025	STATE OF ODISHA NARAHARI BEHERA VS	MANAS KUMAR CHAND VS	Spl/0000060/2025 NABARANGAPUR TOWN /297 /2017 DISTRICT AND SESSIONS JUDGE,NAWA
36	D-BLAPL/10671/2025 BLAPL/3879/2025	STATE OF ODISHA PUJURA DIGAL VS	SURYAKANTA DWIBEDI VS	Spl/0000230/2017 BALLIGUDA /50 /2025 SPECIAL JUDGE,BALLIGUDA(Kandham
37	D-BLAPL/10257/2025 BLAPL/3880/2025	STATE OF ODISHA ISWAR SABAR VS	SAROJ KUMAR PADHY VS	Spl/0000052/2025 CHANDRAPUR /79 /2024 SPECIAL JUDGE (POCSO), RAYAGADA
38	D-BLAPL/10426/2025 BLAPL/3881/2025	STATE OF ODISHA MAHESWAR MEHER VS	JAGABANDHU SAHU VS	TR/0000034/2024 // J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHEL
39	D-BLAPL/10523/2025 BLAPL/3882/2025	STATE OF ODISHA PIKUN BHUYAN VS	RAJEET ROY VS	2(A)CC/0000027/2025 // S.D.J.M.,BHUBANESWAR(Khordha)
40	D-BLAPL/10273/2025 BLAPL/3883/2025	STATE OF ODISHA AJIT @ AJAY KUMAR SWAIN VS	KRUSHNA CHANDRA DASH VS	2(A)CC/0000133/2025 JARAPADA /206 /2024 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR
41	D-BLAPL/10568/2025 BLAPL/3884/2025	STATE OF ODISHA SUNIL @ SARAT @ SABYASACHI PANDA VS	MRUGANKA MAULI PATNAIK VS	GR/0000809/2024 NUAGAON /9 /2008 DISTRICT AND SESSIONS JUDGE,NAYA
42	D-BLAPL/10575/2025 BLAPL/3885/2025	STATE OF ODISHA BAPI BERA VS	DEEPAK KU SAHOO VS	ST/0000115/2015 MARINE PS AT JAMBO /94 /2024 DIST.&SESSIONS JUDGE,KENDRAPARA
43	D-BLAPL/10577/2025 BLAPL/3886/2025	STATE OF ODISHA VISHAL BHAUSAHEB RAHINJ VS	JUGALA KISHORE PANDA VS	ST/0000240/2024 //0 A.D.J. CUM SPECIAL JUDGE,BERHAMPT
44	D-BLAPL/10676/2025 BLAPL/3887/2025	STATE OF ODISHA MD. JAMIL VS	MOHAMMED MUSTAQ ANSARI VS	2(A)CC/0000014/2025 //0 SPL.JUDGE SAMBALPUR(Sambalpur)
45	D-BLAPL/10578/2025 BLAPL/3888/2025	STATE OF ODISHA PRAFULLA JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	TR/0000040/2025 NIKIRAI /72 /2019 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000932/2019

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/10634/2025 BLAPL/3889/2025	BHIKARI MALI @ MUNA VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	ADVA /189 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000054/2024
47	D-BLAPL/10668/2025 BLAPL/3890/2025	AJIT SIKA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,BHAWANIPATNA(Kala
48	D-BLAPL/10072/2025 BLAPL/3891/2025	KALIA @ KALANDI @ ARAKHITA PARIDA VS STATE OF ODISHA	BISWARANJAN DALAI VS	2(A)CC/0000008/2025 BARI RAMACHANDRAPUR /572 /2024 SPECIAL JUDGE (POCSO), JAJPUR(Jajap
49	D-BLAPL/10380/2025 BLAPL/3892/2025	KHIROD ROHIDAS VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	Spl/0000152/2024 KISINDA /5 /2022 ADDL.SESIONS JUDGE CUM SPL JUDG
50	D-CMP/13519/2025 CMP/532/2025	RAMACHANDRA BEHERA VS HRUDANANDA BEHERA	AJAYA KUMAR JENA VS	/ / CIVIL JUDGE(SD), KHANDAPARA(Naya
51	D-CMP/12673/2025 CMP/533/2025	M/S. GAYATI TECHNO SOLUTIONS, GANJAN VS THE B.M.C, GANJAM	SOURAV SUMAN BHUYAN VS	/ / CIVIL JUDGE (SD),BERHAMPUR(Ganjam
52	D-CMP/13587/2025 CMP/534/2025	M/S. ANJU MACHINERY CO. VS PRAKSH PATTNAIK	ANUP KUMAR MOHAPATRA VS	/ / DISTRICT & SESIONS JUDGE,BHUBANE
53	D-CMP/13617/2025 CMP/535/2025	SHANTILATA DAS VS SRI SRI BASANTI THAKURANI, MARFAT SEBAYAT	BHASKAR CHANDRA PANDA VS	/ / A.D.J.,JALESWAR(Baleshwar)
54	D-CONTC/12592/2025 CONTC/1704/2025	BRAHMANANDA TRIPATHY VS ARVIND AGRAWAL, IAS	ADV. VS	/ / / /
55	D-CONTC/13401/2025 CONTC/1705/2025	JASHOBANTI MOHAPATRA VS SHALINI PANDIT, COMMNR. CUM SECY. S AND ME	LALIT SAHU VS	/ / / /
56	D-CONTC/13443/2025 CONTC/1706/2025	BIBHUDATTA NAYAK VS SHALINI PANDIT, IAS	ADV. VS	/ / / /
57	D-CONTC/13461/2025	KRISHNA PRATAP SINGH	DUSHMANTA SAHOO	/ /

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/1707/2025	VS	VS	()
		R.L.KHATEEK,CHIEF MANAGER/ G.M DEPT. OF PERSONAL AND P AND IR, M.C.L, SUNDARGARH		//
58	D-CONTC/12747/2025	SANATANA RANA	ADV	//
	CONTC/1708/2025	VS	VS	()
		DR. SUDHANSU SARANGI, I.P.S.		//
59	D-CONTC/13415/2025	NRUSINGHA CHARAN MOHAPATRA	ADV.	//
	CONTC/1709/2025	VS	VS	()
		RUPA NARAYAN DAS,DIRECTOR,DIRECTORATE OF TREASURIES AND INSPECTION, ODISHA		//
60	D-CONTC/13444/2025	JYOTSNA DASH	ADV.	//
	CONTC/1710/2025	VS	VS	()
		PRIYANKA NAHAKA,ADDL. TAHASILDAR, BBSR		//
61	D-CONTC/13452/2025	MANAGOVINDA SENA	PRABIN DAS	//
	CONTC/1711/2025	VS	VS	()
		ANU GRAG,IAS		//
62	D-CONTC/13463/2025	AKBER ALI SAHA	ADV.	//
	CONTC/1712/2025	VS	VS	()
		PRACHI TANAYA GIRI,DIST. EDUCATION OFFICER,BALASORE		//
63	D-CONTC/13955/2025	NILANCHALA PRADHAN	ADV.	//
	CONTC/1713/2025	VS	VS	()
		SHALINI PANDIT, IAS		//
64	D-CONTC/12969/2025	AKSHAYA KU.SAHOO	SUDEEP KUMAR SARANGI	//
	CONTC/1714/2025	VS	VS	()
		DR.RANJIT RATH,CHAIRMAN-CUM-MD, OIL INDIA LTD.		//
65	D-CONTR/10322/2025	MANO RANJITA BEHERA	RESHMA BEHERA	//0
	CONTR/11/2025	VS	VS	()
		RAMAKANTA SAHU,I.I.C, NALCO NAGAR P.S		//
66	D-CRLA/10313/2025	RAMAKANTA JANI	BASUDEV PUJARI	KHATIGUDA /58 /2020
	CRLA/422/2025	VS	VS	DISTRICT AND SESSIONS JUDGE,NAWA
		STATE OF ODISHA		CT/0000048/2020
67	D-CRLA/9168/2025	MANAN ANSARI	AMIT PRASAD BOSE	KANTABANJI /332 /2021
	CRLA/423/2025	VS	VS	ADDL.SESSIONS JUDGE,KANTABANJI
		STATE OF ODISHA		SC/0000070/2022
68	D-CRLA/10344/2025	PANALAL PRADHAN	AMITAV TRIPATHY	GAISILET /95 /2012
	CRLA/424/2025	VS	VS	A.D.J.,PADAMPUR(Bargarh)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CRLA/10371/2025 CRLA/425/2025	STATE OF ODISHA SUBASH@SUGURI JENA VS	SUDHANSU SEKHAR DASH VS	CT/0000095/2013 PATTAMUNDAI /79 /2025 A.D.J.,PATTAMUNDAI(Kendrapara) TR/0000643/2025
70	D-CRLA/10417/2025 CRLA/426/2025	STATE OF ODISHA BHABENDRA DAS VS	JAYANTA KUMAR MAJHI VS	BALASORE TOWN /301 /2024 A.D.J.,BALASORE(Baleshwar) ST/0000021/2024
71	D-CRLMA/9763/2025 CRLMA/47/2025	STATE OF ODISHA PRIYA RANJAN SRICHANDAN VS	SATYA RANJAN PATI VS	DHAULI PS /27 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000270/2024
72	D-CRLMC/7067/2025 CRLMC/1397/2025	STATE OF ODISHA SATYABRATA DAS VS	PRANAYANEE DASMOHAPATRA VS	/ /0 1ST A.D.J., CUTTACK(Cuttack) 2(A)CC/0000149/2023
73	D-CRLMC/8877/2025 CRLMC/1398/2025	STATE OF ODISHA SAMIR KUMAR SATPATHY VS	SIDHARTHA DAS VS	SAMBALPUR VIGILANCE /45 /2011 SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur) GR/0000041/2011
74	D-CRLMC/10221/2025 CRLMC/1399/2025	STATE OF ODISHA(VIG.) SANATAN BISOYI @ SANI BISOYI VS	JYOTIRMAYA SAHOO VS	BUGUDA /181 /2012 J.M.F.C,BUGUDA(Ganjam) GR/0000176/2012
75	D-CRLMC/10223/2025 CRLMC/1400/2025	STATE OF ODISHA KRUTIBAS NAYAK VS	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /124 /2010 1ST A.D.J., BHUBANESWAR(Khordha) ST/0000167/2017
76	D-CRLMC/10280/2025 CRLMC/1401/2025	STATE OF ODISHA SURYAKANTA PRADHAN VS	SASHIBHUSAN DAS VS	CUTTACK SADAR /217 /2025 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000447/2025
77	D-CRLMC/10435/2025 CRLMC/1402/2025	STATE OF ODISHA BIMAL SARKAR VS	ASHUTOSH DAS VS	CHANDIPUR /117 /2024 J.M.F.C.,BALASORE(Baleshwar) CT/0000734/2024
78	D-CRLMC/4480/2025 CRLMC/1403/2025	STATE OF ODISHA HIMANSHU SEKHAR JENA VS	SUDHANSU SEKHAR JENA VS	/ /0 J.M.F.C.,PIPILI(Puri) ICC/0000117/2022
79	D-CRLMC/10404/2025 CRLMC/1404/2025	SUBHRA SHASHWAT PRADHAN SURESH KUMAR BAGH@BAGHA VS STATE OF ODISHA	CHHABI BEHERA VS	/ /0 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBARI ICC/0000001/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CRLMC/10046/2025 CRLMC/1405/2025	SAGAR RANJAN PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	SAHID NAGAR P.S. /79 /2017 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000208/2017
81	D-CRLMC/10264/2025 CRLMC/1406/2025	AJIT KUMAR OJHA VS STATE OF ODISHA	DEBASIS SAHOO VS	BARANGA /433 /2024 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000192/2024
82	D-CRLMC/10269/2025 CRLMC/1407/2025	SUDHAMAYA SAHU VS STATE OF ODISHA	BHOJARAJ SETH VS	PADAMPUR /69 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0000263/2025
83	D-CRLMC/10289/2025 CRLMC/1408/2025	BIMAL DAS VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	RENGALI (SAMBALPUR) /108 /2014 1ST A.D.J., SAMBALPUR(Sambalpur) ST/0000223/2015
84	D-CRLMC/10296/2025 CRLMC/1409/2025	SK.SAHAJUDDIN @ SK.SAJUDDIN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /304 /2021 J.M.F.C.,BASTA(Baleshwar) CT/0000666/2021
85	D-CRLMC/10320/2025 CRLMC/1410/2025	BIMAL DAS VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SASON /32 /2015 DISTRICT & SESSIONS JUDGE,SAMBAL ST/0000224/2015
86	D-CRLMC/10325/2025 CRLMC/1411/2025	SISIRKANTI GHOSH VS GOUDHAN PANAKA	TUKUNA KUMAR MISHRA VS	DABUGAM /155 /2023 J.M.F.C,UMERKOTE(Nabarangapur) ICC/0000013/2023
87	D-CRLMC/10428/2025 CRLMC/1412/2025	SURESH KUMAR BAGH@BAGHA VS STATE OF ODISHA	CHHABI BEHERA VS	//0 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULI ICC/0000003/2024
88	D-CRLMC/10689/2025 CRLMC/1413/2025	NILU PRADHAN VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	KODALA /61 /2022 A.D.J.,KODALA(Ganjam) ST/0000082/2024
89	D-CRLMP/10304/2025 CRLMP/460/2025	SARASWATI ROUL VS SUB-DIVISIONAL MAGISTRATE, BHADRAK	SUKANTA KUMAR NAYAK (2) VS	//0 () //
90	D-CRLMP/10233/2025 CRLMP/461/2025	PUNEET KASHYAP VS STATE OF ODISHA	SIDDHANT SARANGI VS	BIDANASI /271 /2024 () //
91	D-CRLMP/10236/2025	APPASAHEB SUNIL BUDHAVALE	KARUNAKAR GAYA	JAGATSINGPUR /1318 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/462/2025	VS STATE OF ODISHA	VS	() //
92	D-CRLMP/8738/2025 CRLMP/463/2025	ADITYA PRASAD THANAPATI VS STATE OF ODISHA	DURGA PRASAD SWAIN VS	LOISINGHA(BOLANGIR) /365 /2024 () //
93	D-CRLMP/8020/2025 CRLMP/464/2025	KUNI DEHURY VS CHANDAN KUMAR BHARATI	GIRIJA SANKAR NAYAK VS	ANGUL TOWN /275 /2021 JUDGE,FAMILY COURT,ANGUL(Anugul Crp/000005/2022
94	D-CRLMP/10536/2025 CRLMP/465/2025	JARA BIBI VS D.G. OF POLICE, ODISHA	NIKUNJA KUMAR ROUT VS	DHAMNAGAR /103 /2025 () //
95	D-CRLMP/10718/2025 CRLMP/466/2025	RASHMIREKHA PARIDA @ KAMILA VS STATE OF ODISHA	PANKAJ KHANDELWAL VS	/ /0 () //
96	D-CRLMP/10558/2025 CRLMP/467/2025	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
97	D-CRLMP/10475/2025 CRLMP/468/2025	KHATIJA BIBI VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	/ /0 () //
98	D-CRLMP/10282/2025 CRLMP/469/2025	SUSILA BEHERA VS STATE OF ODISHA	MANORANJAN PADHI VS	ODAGAON /64 /2025 () //
99	D-CRLMP/10377/2025 CRLMP/470/2025	DIPTENDU SUNDAR RAY VS STATE OF ODISHA	BHABANI SANKAR DAS VS	CHANDIPUR /01 /2025 () //
100	D-CRLMP/10360/2025 CRLMP/471/2025	DIBYAJYOTI MOHANTY VS STATE OF ODISHA	SANJAY KUMAR DAS VS	/ /0 () //
101	D-CRLMP/10412/2025 CRLMP/472/2025	M/S. MANAPPURAM FINANCE LTD.,KERALA VS STATE OF ODISHA	TAPAN KU. JENA SAMANTA VS	JAGATSINGPUR /1031 /2024 () //
102	D-CRLMP/10440/2025 CRLMP/473/2025	PRIYANKA PRIYADARSINI BISWAL VS	SAMVIT MOHANTY VS	JAGATSINGPUR /117 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLREV/8944/2025 CRLREV/195/2025	STATE OF ODISHA GAGAN BEHERA VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	// DHENKANAL TOWN /966 /2023 A.D.J.,DHENKANAL(Dhenkanal) Spl/0000077/2023
104	D-CRLREV/10243/2025 CRLREV/196/2025	RAMESH@BABULA PRADHAN@RAMESH PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JARADA /100 /2011 1ST A.D.J.,BERHAMPUR(Ganjam) CRA/0000016/2021
105	D-CRP/12360/2025 CRP/17/2025	MINA KUMARI SWAIN VS AKSHAYA KUMAR SINGH	SUDEEP KUMAR SARANGI VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0001101/2016
106	D-MACA/13893/2025 MACA/399/2025	AKSHAYA KUMAR SAHOO VS KANHU CHARAN SAHOO	KARUNAKAR DAS VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000697/2016
107	D-MACA/13826/2025 MACA/400/2025	PRABHAT KUMAR SAHOO VS DIVISIONAL MANAGER, M/S.ICICI LOMBARD GENERAL INSURANCE CO. LTD.,CUTTACK	DILLIP KUMAR MOHAPATRA VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000230/2016
108	D-MACA/13939/2025 MACA/401/2025	SARAT KUMAR SAHU@SARAT CHANDRA SAHU@SARAT SAHU VS MIREN NAYAK	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000178/2019
109	D-MATA/13817/2025 MATA/147/2025	BINATI NAIK VS BANESWAR NAIK	BINI MISHRA VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000127/2023
110	D-MATA/13815/2025 MATA/148/2025	NIGAMANANDA PATTNAIK VS DIPTIMAYEE MOHANTY @ SUDHAN SUBALA PATTNAIK	BISWAJIT MOHAPATRA VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000231/2021
111	D-MATA/14142/2025 MATA/149/2025	ASHISH KUMAR MISHRA VS SHIBANI DASH	SUSANTA SEKHAR MOHAPATRA VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000660/2018
112	D-RVWPET/13331/2025 RVWPET/105/2025	M/S KKREATION ASSOCIATES,BBSR VS REGISTRAR, NCDRC, NEW DELHI	BISWAJIT DAS VS	// () //
113	D-WA/11378/2025 WA/703/2025	M/S SANJIVANI ULTRASOUND CLINIC, ANGUL VS STATE OF ODISHA	UMAKANTA MISHRA VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-WP(C)/10657/2025 WP(C)/9841/2025	SUSHAMA PARIJA VS STATE OF ODISHA	ALOK KUMAR MOHANTY VS	// 0 //
115	D-WP(C)/11932/2025 WP(C)/9842/2025	BIJAY KUMAR LENKA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
116	D-WP(C)/13606/2025 WP(C)/9843/2025	PRADEEP KUMAR PRADHAN VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
117	D-WP(C)/12398/2025 WP(C)/9844/2025	RUDRADHARA BAG VS STATE OF ODISHA	PRASANTA KUMAR JOSHI VS	// 0 //
118	D-WP(C)/13410/2025 WP(C)/9845/2025	SIRLA RAJESWARI @ S.RAJESWARI VS STATE OF ODISHA	MOHAMMED RIAZ VS	// 0 //
119	D-WP(C)/13176/2025 WP(C)/9846/2025	ARUN KUMAR MISHRA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
120	D-WP(C)/13413/2025 WP(C)/9847/2025	SANJIB KUMAR BEHERA VS SAHADEV SETHI	AJIT CH MOHAPATRA VS	// 0 //
121	D-WP(C)/13730/2025 WP(C)/9848/2025	PRADIPTA MALLICK VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
122	D-WP(C)/13994/2025 WP(C)/9849/2025	RAMAKANT KAR VS UNION OF INDIA	TANMAY MISHRA VS	// 0 //
123	D-WP(C)/13389/2025 WP(C)/9850/2025	DILLIP KUMAR SAHOO VS ZONAL MANAGER, INDIAN BANK, BBSR	SUKANTA KUMAR DALAI VS	// 0 //
124	D-WP(C)/13906/2025 WP(C)/9851/2025	INDIRA KAMILA VS ADDL. CT AND GST OFFICER, BALASORE CIRCLE	DAITARI BEHERA VS	// 0 //
125	D-WP(C)/13418/2025	BHAGABAN BISWAL	GYANA RANJAN SETHI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/9852/2025	VS STATE OF ORISSA	VS	0 //
126	D-WP(C)/13258/2025 WP(C)/9853/2025	RATNAPRAVA SAHOO VS STATE OF ORISSA	AJAY KUMAR TRIPATHY VS	// 0 //
127	D-WP(C)/13419/2025 WP(C)/9854/2025	M/S. MILAN AGENCY, RAYAGADA VS REGIONAL MANAGER, UCO BANK, BHUBANESWAR	SUKANTA KUMAR DALAI VS	// 0 //
128	D-WP(C)/14075/2025 WP(C)/9855/2025	SHERANWALI INFRASTRUCTURE PVT. LTD., ANGUL VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
129	D-WP(C)/13420/2025 WP(C)/9856/2025	SATYAPIR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
130	D-WP(C)/13412/2025 WP(C)/9857/2025	JITENDRA KUMAR NAYAK VS EXECUTIVE ENGINEER, TPCODL, PURI	ASHOK KUMAR MOHAPATRA VS	// 0 //
131	D-WP(C)/13422/2025 WP(C)/9858/2025	RABINDRA KUMAR DAS VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
132	D-WP(C)/13747/2025 WP(C)/9859/2025	M/S SANDEEP TRADERS, CUTTACK VS CENTRAL BOARD OF DIRECT TAXES (CBDT), NEW DELHI	DIGANTA DAS VS	// 0 //
133	D-WP(C)/13447/2025 WP(C)/9860/2025	BIJAYA KUMAR SAHOO VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
134	D-WP(C)/12675/2025 WP(C)/9861/2025	KANHU CHARAN SAHOO VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
135	D-WP(C)/13804/2025 WP(C)/9862/2025	SANJAY KUMAR BHOI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
136	D-WP(C)/12268/2025 WP(C)/9863/2025	AJAY KUMAR BHANJA VS	LALITENDU MISHRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WP(C)/13907/2025 WP(C)/9864/2025	STATE OF ODISHA BHABAGRAHI LENKA VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, CHOUDWAR RANGE, CUTTACK	ITISHREE TRIPATHY VS	// // 0 //
138	D-WP(C)/13802/2025 WP(C)/9865/2025	SURESH KUMAR EPARI VS STATE OF ODISHA	RANJAN KUMAR ROUTHAY VS	// 0 //
139	D-WP(C)/13887/2025 WP(C)/9866/2025	RAKESH KUMAR JENA VS ADDITIONAL CT AND GST OFFICER, JAGATSINGHPUR CIRCLE	ITISHREE TRIPATHY VS	// 0 //
140	D-WP(C)/14020/2025 WP(C)/9867/2025	TRYAMBH VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //
141	D-WP(C)/13520/2025 WP(C)/9868/2025	NILAKANTHA MANDOI VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //
142	D-WP(C)/13324/2025 WP(C)/9869/2025	BASANTI ROUT VS STATE OF ODISHA	SAMIR RANJAN DAS VS	// 0 //
143	D-WP(C)/13374/2025 WP(C)/9870/2025	BIJAYA SAMAL VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// 0 //
144	D-WP(C)/13940/2025 WP(C)/9871/2025	ASHIS RANJAN SAHU VS THE CHIEF COMMISSIONER OF CT AND GST, ODISHA, BANIJYAKAR BHAWAN, CUTTACK	ASIT KUMAR DASH VS	// 0 //
145	D-WP(C)/11142/2025 WP(C)/9872/2025	MANISHA PATTNAIK VS THE CHIEF MANAGER, STATE BANK OF INDIA, OUAT CAMPUS BRANCH, BBSR	BIBHUTI BHUSAN SWAIN VS	// 0 //
146	D-WP(C)/13941/2025 WP(C)/9873/2025	ASHIS RANJAN SAHU VS THE CHIEF COMMISSIONER OF CT AND GST , ODISHA	ASIT KUMAR DASH VS	// 0 //
147	D-WP(C)/13388/2025 WP(C)/9874/2025	DILLIP KUMAR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/11191/2025 WP(C)/9875/2025	KEDARNATH JENA VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //
149	D-WP(C)/12131/2025 WP(C)/9876/2025	SATYA BEHERA VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
150	D-WP(C)/10036/2025 WP(C)/9877/2025	GITARANI ACHARYA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
151	D-WP(C)/10058/2025 WP(C)/9878/2025	RATNAMANJARI JOSHI VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
152	D-WP(C)/12255/2025 WP(C)/9879/2025	SANTOSH KUMAR SAHU VS EXECUTIVE ENGINEER ,BERHAMPUR ELECTRICAL DIVISION,TPSODL,GANJAM	RAJENDRA NARAYAN ROUT VS	// 0 //
153	D-WP(C)/13540/2025 WP(C)/9880/2025	NIRUPAMA MOHANTA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
154	D-WP(C)/13790/2025 WP(C)/9881/2025	SHUPRABHA MAHAPATRA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
155	D-WP(C)/13692/2025 WP(C)/9882/2025	MANGAL CHARAN SINGH VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
156	D-WP(C)/13098/2025 WP(C)/9883/2025	ENALISHA BHOI VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
157	D-WP(C)/13390/2025 WP(C)/9884/2025	DILLIP KUMAR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
158	D-WP(C)/13395/2025 WP(C)/9885/2025	NITYANANDA MANDOI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
159	D-WP(C)/13391/2025	GOURANGA BEHERA	UMAKANT SAHOO	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/9886/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/13475/2025 WP(C)/9887/2025	DHRUBA CHARAN MANDOI VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //
161	D-WP(C)/13477/2025 WP(C)/9888/2025	DASARATHI MISHRA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
162	D-WP(C)/9431/2025 WP(C)/9889/2025	PAWAN KUMAR AGRAWAL VS UNION OF INDIA	KIRAN KUMAR PATEL VS	// 0 //
163	D-WP(C)/11937/2025 WP(C)/9890/2025	BISWARANI MAHANTA VS THE A.O., LIC HOUSING FINANCE LTD, BBSR	PRANAB KUMAR GHOSE VS	// 0 //
164	D-WP(C)/13270/2025 WP(C)/9891/2025	SANTOSH KUMAR JENA VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// 0 //
165	D-WP(C)/13213/2025 WP(C)/9892/2025	AMARJYOTI SINGH DEO VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
166	D-WP(C)/13216/2025 WP(C)/9893/2025	SANJAYA KUMAR ROUT VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// 0 //
167	D-WP(C)/13378/2025 WP(C)/9894/2025	KIRAN KUMAR SAHU VS STATE OF ODISHA	SANDIPANI NAYAK VS	// 0 //
168	D-WP(C)/13479/2025 WP(C)/9895/2025	MAHENDRA PANDA VS SRI SRI GATESWAR DEV AND MAA PARBATI THAKURANI BIJE, BIANLA, PURI	SURESH KUMAR CHOUDHURY VS	// 0 //
169	D-WP(C)/13995/2025 WP(C)/9896/2025	PARIMITA MISHRA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
170	D-WP(C)/13238/2025 WP(C)/9897/2025	MANKIND AGRITECH PVT. LTD., NEW DELHI VS	ANSHUMAN RAY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/10586/2025 WP(C)/9898/2025	STATE OF ODISHA ARUN KUMAR ROUT VS	BASUDEV BARIK VS	// // ()
172	D-WP(C)/14028/2025 WP(C)/9899/2025	THE PRINCIPAL SECY TO GOVT. REVENUE AND DISASTER MANAGEMENT DEPT, GOVT OF ODISHA, BBSR OMM SUPPORT SERVICES, BALASORE VS	GOPINATH MISHRA VS	// // ()
173	D-WP(C)/13272/2025 WP(C)/9900/2025	STATE OF ODISHA MANAS KUMAR SAHU VS	PRAMOD KISHORE CHAND VS	// // ()
174	D-WP(C)/10897/2025 WP(C)/9901/2025	UNION OF INDIA MANAGING COMMITTEE OF MAHAMAYA U.P. SCHOOL, KESHARPUR, CUTTACK VS	SAROJA KANTA SAMAL VS	// // ()
175	D-WP(C)/14005/2025 WP(C)/9902/2025	STATE OF ODISHA BABULA TRIPATHY VS	SIVA SANKAR CHAINI VS	// // ()
176	D-WP(C)/13495/2025 WP(C)/9903/2025	STATE OF ODISHA PRANA BANDHU GOCHHAYAT VS	SASANKA SEKHAR PAIKRAY VS	// // ()
177	D-WP(C)/14091/2025 WP(C)/9904/2025	STATE OF ODISHA BRAJA KISHORE SWAIN VS	SITIKANT MISHRA VS	// // ()
178	D-WP(C)/13825/2025 WP(C)/9905/2025	STATE OF ODISHA UMAKANTA SAHOO VS	GOBINDA CHANDRA DAS VS	// // ()
179	D-WP(C)/13694/2025 WP(C)/9906/2025	STATE OF ODISHA SWAPNA PATRA VS	SHUBHENDU KUMAR PARIDA VS	// // ()
180	D-WP(C)/13696/2025 WP(C)/9907/2025	UNION OF INDIA BISHWANATH PATRA VS	SHUBHENDU KUMAR PARIDA VS	// // ()
181	D-WP(C)/14118/2025 WP(C)/9908/2025	UNION OF INDIA PARBATI SETHI VS	JOGANANDA PANDA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/10045/2025 WP(C)/9909/2025	JOGINDRA PATTJOSHI VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
183	D-WP(C)/10128/2025 WP(C)/9910/2025	ADIKANDA KHAMARI VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
184	D-WP(C)/12999/2025 WP(C)/9911/2025	SRIMARANI BHUYAN VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
185	D-WP(C)/13498/2025 WP(C)/9912/2025	JAYACHANDRA SAHU VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
186	D-WP(C)/11527/2025 WP(C)/9913/2025	MUNANANDA MAHANTA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
187	D-WP(C)/14002/2025 WP(C)/9914/2025	BABULA TRIPATHY VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
188	D-WP(C)/13871/2025 WP(C)/9915/2025	DR.KSHIRODA KUMAR OJHA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
189	D-WP(C)/14158/2025 WP(C)/9916/2025	SULOCHANA MURMU VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
190	D-WP(C)/13987/2025 WP(C)/9917/2025	M/S. ANALOGIC WEIGHING AND AUTOMATION,SAMBALPUR VS ASSISTANT COMMISSIONER, GST AND CX,SAMBALPUR	KANANBALA ROY CHOUDHURY VS	// 0 //
191	D-WP(C)/14159/2025 WP(C)/9918/2025	BASUMATI TUDU VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
192	D-WP(C)/13972/2025 WP(C)/9919/2025	SOUMYA RAY VS STATE OF ODISHA	SISIR DAS VS	// 0 //
193	D-WP(C)/14163/2025	MINATI MURMU	ANJAN KUMAR BISWAL	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/9920/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/14147/2025 WP(C)/9921/2025	DEEPAK KUMAR PARIDA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
195	D-WP(C)/14010/2025 WP(C)/9922/2025	OM PRAKASH MATTAGAJA SINGH VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
196	D-WP(C)/13501/2025 WP(C)/9923/2025	S.KEERTHI KUMAR VS UNION OF INDIA	ASHOK KUMAR PANIGRAHI VS	// 0 //
197	D-WP(C)/12262/2025 WP(C)/9924/2025	UDAYANATH SAHOO VS LIQUIDATOR, THE URBAN COOPERATIVE BANK LTD.(U/L) CO-HOUSING COMPLEX, BBSR	 VS	// 0 //
198	D-WP(C)/13591/2025 WP(C)/9925/2025	BASANTA KUMAR SAHOO @PATRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
199	D-WP(C)/12056/2025 WP(C)/9926/2025	DAMBODAR SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
200	D-WP(C)/13465/2025 WP(C)/9927/2025	DEBDYUTI DUTTA VS ODISHA FOREST DEVELOPMENT CORPORATION LTD.,BBSR	NIRMAL KUMAR DAS VS	// 0 //
201	D-WP(C)/13717/2025 WP(C)/9928/2025	A.JANAKI PATRO VS INDIAN BANK, TAMILNADU	BISHNU PRASAD PRADHAN VS	// 0 //
202	D-WP(C)/13537/2025 WP(C)/9929/2025	BHIMA ROHIDAS VS HARIPRIYA ROHIDAS @ CHINMAYEE ROHIDAS	ASWINI KUMAR DASH VS	// 0 //
203	D-WP(C)/14175/2025 WP(C)/9930/2025	PRADIPTA KUMAR SAHOO VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
204	D-WP(C)/13539/2025 WP(C)/9931/2025	SCHOOL MANAGING COMMITTEE OF GOPALPUR U.P.SCHOOL, GOPALPUR VS	KUNAL KUMAR SWAIN VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/14004/2025 WP(C)/9932/2025	STATE OF ODISHA BABULA TRIPATHY VS	SIVA SANKAR CHAINI VS	// // ()
206	D-WP(C)/13541/2025 WP(C)/9933/2025	STATE OF ODISHA MANOJ KUMAR MOHAPATRA VS	SHASHI BHUSAN JENA VS	// // ()
207	D-WP(C)/14022/2025 WP(C)/9934/2025	MANAGING DIRECTOR , ODISHA COOPERATIVE HOUSING CORPORATON , BHUBANESWAR DILLIP KUMAR DAS VS	MANAGING DIRECTOR , ODISHA COOPERATIVE HOUSING CORPORATON , BHUBANESWAR AJAY KUMAR TRIPATHY VS	// // ()
208	D-WP(C)/13687/2025 WP(C)/9935/2025	STATE OF ODISHA RAMA CHANDRA BARIK VS	KABI RANJAN MOHANTY VS	// // ()
209	D-WP(C)/13544/2025 WP(C)/9936/2025	VICE CHAIRMAN, CUTTACK DEVELOPMENT AUTHORITY, CUTTACK SCHOOL MANAGING COMMITTEE OF HARIPUR U.P.(M.E) SCHOOL, HARIPUR VS	KUNAL KUMAR SWAIN VS	// // ()
210	D-WP(C)/14174/2025 WP(C)/9937/2025	STATE OF ODISHA DEBASIS ROUTH VS	DR. BINODA KUMAR MISHRA VS	// // ()
211	D-WP(C)/13769/2025 WP(C)/9938/2025	STATE OF ODISHA SADASIVA BEHERA VS	SWADHIN KESARI SINGH VS	// // ()
212	D-WP(C)/14059/2025 WP(C)/9939/2025	STATE OF ODISHA TARANISEN GARNAYAK VS	PRAKASH KUMAR ROUT VS	// // ()
213	D-WP(C)/13950/2025 WP(C)/9940/2025	STATE OF ODISHA RUDRANARAYAN CHHATOI VS	SHARMISTHA SAMAL VS	// // ()
214	D-WP(C)/12518/2025 WP(C)/9941/2025	STATE OF ODISHA LOKANATH PATRA VS	ASISH KUMAR RAY VS	// // ()
215	D-WP(C)/14208/2025 WP(C)/9942/2025	STATE OF ODISHA SRI AUROBINDO INTEGRAL EDUCATION CENTRE, DHENKANAL VS	SASANKA SEKHAR SATAPATHY VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/14003/2025 WP(C)/9943/2025	M/S. PACIFIC INTERNATIONAL PVT. LTD., SUNDARGARH VS COMMISSIONER (APPEAL), GST, CENTRAL EXCISE AND CUSTOMS, CENTRAL REVENUE BUILDING, BBSR	CHITTARANJAN DAS VS	// 0 //
217	D-WP(C)/12614/2025 WP(C)/9944/2025	KOYEL BANERJEE VS UNION OF INDIA	SAILABALA JENA VS	// 0 //
218	D-WP(C)/14187/2025 WP(C)/9945/2025	PRATAP CHANDRA NAYAK VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //
219	D-WP(C)/13946/2025 WP(C)/9946/2025	PRABODHA KUMAR BARAD VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
220	D-WP(C)/14141/2025 WP(C)/9947/2025	SAYED NOORAIN HUSSAIN VS ADDITIONAL CT AND GST OFFICER, CUTTACK	PRASANTA KUMAR MISHRA VS	// 0 //
221	D-WP(C)/11812/2025 WP(C)/9948/2025	NAMITA PALTASINGH VS STATE OF ODISHA	SOUMYA SUCHARITA DEO VS	// 0 //
222	D-WP(C)/14011/2025 WP(C)/9949/2025	JASMIN DASH VS SUJIT DASH	BHABANI SHANKAR MISHRA (3) VS	// 0 //
223	D-WP(C)/12807/2025 WP(C)/9950/2025	MAMATA KUMARI SENAPATI VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	// 0 //
224	D-WP(C)/14188/2025 WP(C)/9951/2025	MIHIR JENA VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //
225	D-WP(C)/14195/2025 WP(C)/9952/2025	RUKUNA PAIKA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
226	D-WP(C)/14040/2025 WP(C)/9953/2025	PRATAP KUMAR UPADHYAYA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
227	D-WP(C)/14193/2025	MAMATA MOHAPATRA	PRANAB RANJAN CHHATOI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/9954/2025	VS STATE OF ODISHA	VS	() //
228	D-WP(C)/14034/2025 WP(C)/9955/2025	M/S. JAGABANDHU ENTERPRISES PVT. LTD., BBSR VS STATE OF ODISHA	SAIBRATA RATH VS	// () //
229	D-WP(C)/14054/2025 WP(C)/9956/2025	BIKASH SABAT VS STATE OF ODISHA	SANGRAM JENA VS	// () //
230	D-WP(C)/14192/2025 WP(C)/9957/2025	DR.MANORANJAN MOHANTA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// () //
231	D-WP(C)/14097/2025 WP(C)/9958/2025	DIPTIMA YEE PANDA VS ANIL PANDA	JAYADEBA BEHERA VS	// () //
232	D-WP(C)/14293/2025 WP(C)/9959/2025	SUBHRANSU SEKHAR DEBNATH VS THE STATE LEVEL SCRUTINY COMMITTEE	ASHUTOSH MISHRA VS	// () //
233	D-WP(C)/14031/2025 WP(C)/9960/2025	PRASANTA KUMAR TRIPATHY VS STATE OF ODISHA	SAIBRATA RATH VS	// () //
234	D-WP(C)/14190/2025 WP(C)/9961/2025	AKSHAYA KUMAR KAR VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// () //
235	D-WP(C)/14197/2025 WP(C)/9962/2025	M.LASCHMIBAI PATRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //
236	D-WP(C)/14189/2025 WP(C)/9963/2025	ARUN KUMAR SHASANY VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// () //
237	D-WP(C)/14140/2025 WP(C)/9964/2025	RAJESH KUMAR MOHAPATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// () //
238	D-WPCRL/10217/2025 WPCRL/35/2025	ASHOK KUMAR JENA VS	SURYAKANTA DASMOHAPATRA VS	KAMARDA /43 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WPCRL/10486/2025 WPCRL/36/2025	STATE OF ODISHA SIBASANKAR PANDA VS	PARSURAM PANDA VS	// / /0 ()
240	D-ABLAPL/10345/2025 ABLAPL/4008/2025	STATE OF ODISHA MAMATA TRIPATHY VS	BASANTA KUMAR DAS VS	// SABARANG /75 /2025 ()
241	D-ABLAPL/10349/2025 ABLAPL/4009/2025	STATE OF ODISHA ANU BEHERA @ MANU BEHERA VS	ROHIT RANJAN RAY VS	// BHARATPUR PS /127 /2025 ()
242	D-ABLAPL/10351/2025 ABLAPL/4010/2025	STATE OF ODISHA SIDHANTA NAIK VS	PRANAY KUMAR MAHARAJ VS	// KHANDAPARA /59 /2025 ()
243	D-ABLAPL/10359/2025 ABLAPL/4011/2025	STATE OF ODISHA BINAYAK SAHOO VS	SURYAKANTA DWIBEDI VS	// PATNAGARH /98 /2025 ()
244	D-ABLAPL/10478/2025 ABLAPL/4012/2025	STATE OF ODISHA SANJAY SAMAL VS	AKSHAYA KUMAR SAHOO VS	// TANGI /33 /2025 ()
245	D-ABLAPL/9670/2025 ABLAPL/4013/2025	STATE OF ODISHA SMRUTI PRASAD PATRA @ RAJA PATRA VS	BIBHU PRASAD CHHUALSINGH VS	// DELANGA /419 /2024 ()
246	D-ABLAPL/10147/2025 ABLAPL/4014/2025	STATE OF ODISHA JAGAMOHAN PATRA VS	BIRENDRA KUMAR PARDHI VS	// GOLANTHARA (BERHAMPUR) /538 /2025 ()
247	D-ABLAPL/10214/2025 ABLAPL/4015/2025	STATE OF ODISHA SAROJ KUMAR SARANGI @ BABU SARANGI VS	GOURI MOHAN RATH VS	// SAHADEV KHUNTA /104 /2025 ()
248	D-ABLAPL/10216/2025 ABLAPL/4016/2025	STATE OF ODISHA BIJAY KUMAR SAHU @ TUTU SAHU VS	GOURI MOHAN RATH VS	// SAHADEV KHUNTA /104 /2025 ()
249	D-ABLAPL/10265/2025 ABLAPL/4017/2025	STATE OF ODISHA RAKESH DAS VS	DEEPAK KU SAHOO VS	// Tantiapal Marine /24 /2025 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-ABLAPL/10268/2025 ABLAPL/4018/2025	KRUSHNA CHANDRA PANDEY VS STATE OF ODISHA	BHOJARAJ SETH VS	GAISILET /112 /2024 () //
251	D-ABLAPL/10336/2025 ABLAPL/4019/2025	LIPU ROUL VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /174 /2025 () //
252	D-ABLAPL/10270/2025 ABLAPL/4020/2025	BASANTA @ BASANT MUNDA VS STATE OF ODISHA	BHOJARAJ SETH VS	JONK /192 /2024 () //
253	D-ABLAPL/10339/2025 ABLAPL/4021/2025	ASUTOSH TRIPATHY @ ASHUTOSH TRIPATHY VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	BOLANGIR TOWN /212 /2025 () //
254	D-ABLAPL/10285/2025 ABLAPL/4022/2025	NILU PALEI VS STATE OF ODISHA	RAJALAXMI BISWAL VS	DHAULI PS /86 /2022 () //
255	D-ABLAPL/10340/2025 ABLAPL/4023/2025	SAPAN KUMAR MOHANTY VS STATE OF ODISHA	PRABIR KUMAR RAY VS	JAJPUR TOWN /96 /2025 () //
256	D-ABLAPL/10288/2025 ABLAPL/4024/2025	RAGHAB @ MANAGOBINDA MALIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	DHARMASALA /163 /2025 () //
257	D-ABLAPL/10342/2025 ABLAPL/4025/2025	RANJAN KUMAR SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /174 /2025 () //
258	D-ABLAPL/10343/2025 ABLAPL/4026/2025	SADANANDA BEHERA @ SADANANDA DAS VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHANDAGIRI P.S. /117 /2025 () //
259	D-ABLAPL/10291/2025 ABLAPL/4027/2025	JTOTI RANJAN SAMAL VS STATE OF ODISHA	AMARENDRA SAHOO VS	MALGODOWN /60 /2025 () //
260	D-ABLAPL/10305/2025 ABLAPL/4028/2025	DEBASMITA SAMANTARAY @ DEVASMITAA SAMANTARAY @ DEEPA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /159 /2019 () //
261	D-ABLAPL/10308/2025	NAGENDRA KU. RATH @ NAGENDRA KUMAR RATH @ TUKUNA RATH	SUJIT KUMAR PATNAIK	K.NUAGAON /87 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/4029/2025	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/10327/2025 ABLAPL/4030/2025	PRASHANTA BHOI @ BAPUNU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SAHADEV KHUNTA /104 /2025 () //
263	D-ABLAPL/10329/2025 ABLAPL/4031/2025	TRILOCHAN SWAIN VS STATE OF ODISHA	BASANTA KUMAR DAS VS	NIHALPRASAD /57 /2025 () //
264	D-ABLAPL/10309/2025 ABLAPL/4032/2025	JATA @ SURAJ KUMAR SINGH VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	SECTOR-3 /61 /2025 () //
265	D-ABLAPL/10317/2025 ABLAPL/4033/2025	SUBRAT KUMAR MAHAPATRA VS STATE OF ODISHA	PRANAYA SWAIN VS	TALCHER TOWN /228 /2025 () //
266	D-ABLAPL/10332/2025 ABLAPL/4034/2025	BACHAN JENA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	DHAMARA PS /12 /2025 () //
267	D-ABLAPL/10318/2025 ABLAPL/4035/2025	GHANASHYAM MUDI VS STATE OF ODISHA	PRAVU PITYARTHI KU. PANDIT VS	GHATAGAON /110 /2025 () //
268	D-ABLAPL/10334/2025 ABLAPL/4036/2025	MANAS PATRA VS STATE OF ODISHA	MANORANJAN DAS VS	JATNI P.S. /135 /2025 () //
269	D-ABLAPL/10335/2025 ABLAPL/4037/2025	MURALIDHAR MALIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /806 /2023 () //
270	D-ABLAPL/6768/2025 ABLAPL/4038/2025	SOURAV MOHANTY VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	// () //
271	D-ABLAPL/8441/2025 ABLAPL/4039/2025	AMIT KUMAR NATH VS STATE OF ODISHA	SIDHARTHA MISHRA VS	MARKAT NAGAR /163 /2022 () //
272	D-ABLAPL/10034/2025 ABLAPL/4040/2025	NARAHARI SINGH VS	DIBAKAR BISWAL VS	KAMARDA /44 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-ABLAPL/10090/2025 ABLAPL/4041/2025	STATE OF ODISHA KRISHNA PRASAD KESARI VS	SIDHARTHA DAS VS	// JODA /69 /2025 ()
274	D-ABLAPL/10406/2025 ABLAPL/4042/2025	STATE OF ODISHA SARASWATI BEHERA VS	ALOK KUMAR MOHAPATRA VS	// MAHILA P.S. BUXIBAZAR /72 /2021 ()
275	D-ABLAPL/10178/2025 ABLAPL/4043/2025	STATE OF ODISHA JAYADEV JOSHI VS	BIBHUTI BHUSAN SWAIN VS	// BANARAPAL /55 /2025 ()
276	D-ABLAPL/10413/2025 ABLAPL/4044/2025	STATE OF ODISHA CHANDIA @ NILU PRADHAN VS	SAMBIT BISWAL VS	// KUJANGA /111 /2025 ()
277	D-ABLAPL/10394/2025 ABLAPL/4045/2025	STATE OF ODISHA KARTTIK NATH VS	ABHISIDDHANTA SAHOO VS	// KUMBHARAPARA /99 /2025 ()
278	D-ABLAPL/9428/2025 ABLAPL/4046/2025	STATE OF ODISHA PRADEEP SETHI VS	RAJIV KUMAR MAHANTA VS	// TARBHA /286 /2024 ()
279	D-ABLAPL/10414/2025 ABLAPL/4047/2025	STATE OF ODISHA NARENDRA NATH DAS VS	SK. ZAFARULLA VS	// BAHALDA /43 /2025 ()
280	D-ABLAPL/10445/2025 ABLAPL/4048/2025	STATE OF ODISHA SANJAY KUMAR SWAIN VS	MRUGANKA MAULI PATNAIK VS	// BHARATPUR PS /162 /2025 ()
281	D-ABLAPL/10457/2025 ABLAPL/4049/2025	STATE OF ODISHA AKASH KUMAR ROUT @ AKASH VS	BIBHU PRASAD MISHRA VS	// ATHGARH /63 /2025 ()
282	D-ABLAPL/9780/2025 ABLAPL/4050/2025	STATE OF ODISHA AJAY KUMAR BEHERA VS	RAKESH KUMAR MALLICK VS	// BALIPATNA /104 /2025 ()
283	D-ABLAPL/10319/2025 ABLAPL/4051/2025	STATE OF ODISHA KANHU SAHU @ KANHU SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// GADISAGADA /35 /2009 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-ABLAPL/10323/2025 ABLAPL/4052/2025	DEBASIS SAHOO VS STATE OF ODISHA	PRANAYA SWAIN VS	TALCHER TOWN /228 /2025 () //
285	D-ABLAPL/10116/2025 ABLAPL/4053/2025	SUGULU SETHI @ MANORANJAN SETHY VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	NARASINGHPUR /244 /2022 () //
286	D-ABLAPL/10392/2025 ABLAPL/4054/2025	BIBHU @ PRASANTA PRADHAN VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	JODAPADAR /68 /2023 () //
287	D-ABLAPL/10398/2025 ABLAPL/4055/2025	BIJAYA KUMAR BEHERA VS STATE OF ODISHA	NIRANJAN PANDA VS	BAIDESWAR /39 /2025 () //
288	D-ABLAPL/10400/2025 ABLAPL/4056/2025	TRIBENI SIKA VS STATE OF ODISHA	LALIT SAHU VS	LOISINGHA(BOLANGIR) /80 /2025 () //
289	D-ABLAPL/10267/2025 ABLAPL/4057/2025	SANJAYA BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /159 /2025 () //
290	D-ABLAPL/10401/2025 ABLAPL/4058/2025	ARJUN PRASAD DASH VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BHEDEN /115 /2024 () //
291	D-ABLAPL/10311/2025 ABLAPL/4059/2025	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RAJKANIKI /203 /2025 () //
292	D-ABLAPL/10403/2025 ABLAPL/4060/2025	PARBATI BEHERA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	MAHILA P.S. BUXIBAZAR /72 /2021 () //
293	D-ABLAPL/10405/2025 ABLAPL/4061/2025	MANORANJAN BEHERA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	MAHILA P.S. BUXIBAZAR /72 /2021 () //
294	D-ABLAPL/10367/2025 ABLAPL/4062/2025	MITU @ PRAHALLAD PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA P.S. /117 /2025 () //
295	D-ABLAPL/10355/2025	SHRIYASMITA PANDA	DEBASIS SWAIN	CAPITAL P.S. /128 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/4063/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/10369/2025 ABLAPL/4064/2025	KUNA MANGARAJ @ KUMA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BEGUNIA P.S. /110 /2025 () //
297	D-ABLAPL/10416/2025 ABLAPL/4065/2025	MIR AKTAR VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	TIHIDI /85 /2025 () //
298	D-ABLAPL/10418/2025 ABLAPL/4066/2025	SAROJ KUMAR NAYAK VS STATE OF ODISHA	UMAKANTA BARIK VS	CHANDAHANDI /33 /2025 () //
299	D-ABLAPL/10419/2025 ABLAPL/4067/2025	RABI NARAYAN JENA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA P.S. /117 /2025 () //
300	D-ABLAPL/10443/2025 ABLAPL/4068/2025	BHAGABAN NAIK VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	SURADA /134 /2025 () //
301	D-ABLAPL/10545/2025 ABLAPL/4069/2025	SHARAD KUMAR SINGH VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	BARBIL /62 /2025 () //
302	D-ABLAPL/10547/2025 ABLAPL/4070/2025	BIBEKANANDA PATTANAYAK VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	NIALI /84 /2025 () //
303	D-ABLAPL/10473/2025 ABLAPL/4071/2025	BALARAM DAS VS STATE OF ODISHA	BISWORANJAN SWAIN VS	CHANDABALI /73 /2025 () //
304	D-ABLAPL/10422/2025 ABLAPL/4072/2025	BANI MALLIK VS STATE OF ODISHA	NIKUNJA KUMAR DEO VS	JAJPUR TOWN /159 /2025 () //
305	D-ABLAPL/10357/2025 ABLAPL/4073/2025	SHRIYASMITA PANDA VS STATE OF ODISHA	DEBASIS SWAIN VS	CAPITAL P.S. /130 /2025 () //
306	D-ABLAPL/10424/2025 ABLAPL/4074/2025	SK. NASIRUDDIN @ NASA VS	ASIT KUMAR JENA VS	KAMARDA /49 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
-----------	--------------------------	-----------------------------	---------------------------------	--

STATE OF ODISHA

//